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**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

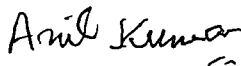
09.05.2012


CP 17/2012 (OA No. 60/2011)

Mr. Jaideep Sarkar, Proxy counsel for
Dr. Saugath Roy, Counsel for applicant.
Mr. Mukesh Agarwal, Counsel for the respondents.

The learned counsel for the respondents has filed compliance report dated 08.05.2012 by which the representation of the applicant dated 02.05.2011, as directed by this Tribunal, has been decided. The copy of the order dated 08.05.2012 is taken on record.

In view of this we are of the view that substantial compliance has been made by the respondents. Accordingly, the present Contempt Petition stands dismissed. Notices issued to the respondents are hereby discharged.


(Anil Kumar)
Member (A)


(Justice K.S. Rathore)
Member (J)

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